

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.01.2020**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s.
M/s. Aarvanss Infrastructure Pvt. Ltd.**

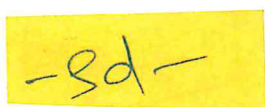
SECTION: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

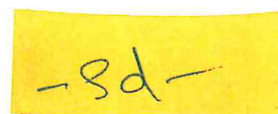
Present: Mr. Kamal Agarwal, RP
Ms. Nazia Parveen, Advocate for COC

ORDER

Bailable Warrants have not been executed. Let fresh steps be taken to execute the same returnable on 21st January 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**